

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.01.2019

ORDER NO. 02 OF 2019

Hon'ble President is pleased to partially modify the roster order no. 274 of 2018 for CESTAT, Mumbai constituting Division Bench as follows:-

1. **On 08/01/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-

E/807/2008

2. **On 09/01/2019 at 02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-

E/122/2011 & E/123/2011

3. **On 09/01/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear the following part-heard matters:-

C/19/2008

By order,




(Bineesh Kumar K. S.)

Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


3/1/19
Dy. Registrar

**F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

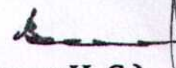
Dated:04.01.2019

ORDER NO. 03 OF 2019

Hon'ble President is pleased to partially modify the roster order no. 272 of 2018 for CESTAT, New Delhi to the extent indicated below:-

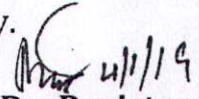
1. On 04.01.2019 Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Service Tax Division Bench Matters.
2. On this day the Single Member cases shall stand adjourned.

By order,


(Bineesh Kumar K. S.)
Registrar

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4/1/19
Dy. Registrar